



HIGH COURT LEGAL SERVICES COMMITTEE, JAMMU/SRINAGAR

NOTICE

It is notified for all the stake holders in general and litigants as well as Advocates in particular that the High Court Legal Services Committee is organizing Pre-Lok Adalat session/sitting on November 5, 2022 (Saturday) in view of 4th National Lok Adalat to be held on November 12, 2022 (Saturday) in both the wings of the High Court of J&K and Ladakh wherein the following type of cases shall be taken up for amicable settlement and final disposal;

Pre-Litigation cases

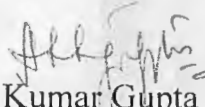
- i) Cheque cases under Negotiable Instruments Act
- ii) Bank recovery cases
- iii) Labour dispute cases
- iv) Electricity and water bill disputes (excluding non-compoundable)
- v) Other cases including Criminal-compoundable, Matrimonial and Civil disputes

Pending cases (reflected on National Judicial Data Grid)

- i) Criminal compoundable cases
- ii) Cheque cases under N.I. Act
- iii) Bank recovery cases
- iv) MACT
- v) Labour dispute cases
- vi) Electricity and water bill disputes (excluding non-compoundable)
- vii) Matrimonial disputes
- viii) Land Acquisition cases
- ix) Service matters relating to pay and allowances as well as retirement benefits
- x) Civil cases involving disputes of rent, easement rights, specific performance of contracts and injunction suits
- xi) Revenue cases

Any person interested in amicable settlement of his/her case/dispute through Lok Adalat, may approach the front office, High Court Legal Services Committee, Jammu/Srinagar with the details of his/her case (title, cases number and date of hearing) for getting the same listing before the Lok Adalat.

By Order


Amit Kumar Gupta 01/11/2022
Secretary

High Court Legal Services Committee
Srinagar/Jammu

No.: HCLSC/Jmu/2022/1343-1349

Dated: 01.11.2022

Copy for information forwarded to the:-

1. Worthy Principal Secretary to Hon'ble the Chief Justice, Patron-in-Chief, Legal Services Authority, U.Ts of J&K and Ladakh, Srinagar for kind information of his Lordship.
2. Secretary to Hon'ble Chairman, High Court Legal Services Committee, Srinagar/Jammu for kind information of his Lordship.
3. Worthy Registrar General, High Court of J&K and Ladakh, Srinagar/Jammu.
4. Worthy Member Secretary, Legal Services Authority, U.T of J&K and Ladakh Srinagar/Jammu.
5. Worthy Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for submission of case files before the concerned benches.
6. Learned CPC e-Courts, High Court of J&K and Ladakh, ~~Srinagar~~ ~~Jammu~~ with the request to upload the notification on the official website.
7. Office file.